

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. †2380
TO BE ANSWERED ON 13.03.2025

VULNERABLE TRIBAL GROUPS

†2380. Shri Balwant Baswant Wankhade:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has identified vulnerable tribal groups in the country;
- (b) if so, the details thereof, State-wise; and
- (c) the steps taken/being taken by the Government for the welfare of the said tribal groups?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) & (b) 75 tribal have been identified as Particularly Vulnerable Tribal Groups (PVTGs) residing in 18 states and one UT. The list of PVTGs is at **Annexure-I**.

(c) On 15th November 2023, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities to improve their socio-economic conditions such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries.

Prior to launch of PMJANMAN, for development of PVTGs, the Ministry of Tribal Affairs was implementing scheme of "Development of PVTGs" wherein funds were provided to the concerned State Government / UT on the basis of their proposals for Conservation cum Development (CCD) plans. These were to fill gaps in infrastructure and were demand driven.

With the introduction of PMJANMAN Scheme the Development of PVTG Scheme has been discontinued and Ministry is only providing committed liabilities till March 2025.

Ministry of Tribal Affairs is also implementing a flagship scheme "Eklavya Model Residential School (EMRS)" to provide quality education to ST Students from class 6th to 12th. 5% seats in each of the EMRSs is reserved for PVTG students.

In the scheme of National Fellowship, 25 slots out of 750 slots are reserved for PVTG students. Under National Overseas Scholarship for ST students, 3 slots out of 20 slots are reserved for PVTG candidate.

Annex referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. †2380 for answer on 13.03.2025 raised by Shri Balwant Baswant Wankhade regarding “Vulnerable Tribal Groups”

List of PVTGs, State/UT-wise

S.No.	Name of States/Union Territory	Name of PVTGs
1	Andhra Pradesh (including Telangana)	Chenchu
2		Bodo Gadaba
3		Bondo Poroja
4		DongriaKondhs
5		GutobGadaba
6		Khond Poroja
7		Kolam
8		Kondareddis
9		Konda Savaras
10		Kuttiya Kondhs
11		Parangiperja
12		Thoti
13	Bihar (including Jharkhand)	Asur
14		Birhor
15		Birjia
16		Hill Kharia
17		Korwa
18		Mal Paharia / Mal Pahariya
19		Paharia
20		Sauria Paharia
21		Savar
22	Gujarat	Kathodi
23		Kotwalia
24		Kolgha
25		Padhar
26		Siddi
27	Karnataka	Jenu Kuruba
28		Koraga
29	Kerala	Cholanaickan
30		Kadar
31		Kattunayakan
32		Koraga
33		Kurumbas
34	Madhya Pradesh (including Chhattisgarh)	Abujh Marias / Abhuj Maria

35		Baiga
36		Bharia
37		Birhor
38		Hill Korwa
39		Kamar
40		Saharia
41	Maharashtra	Katkari
42		Kolam
43		Maria Gond
44	Manipur	Maram
45	Odisha	Birhor
46		Bondo
47		ChuktiaBhunja
48		Didayi
49		Dungaria Kondh
50		Juang
51		Kharia
52		Kutia Kandha
53		LanjaSaora
54		Lodha
55		Mankidia
56		PaudiBhuyans
57		Saura
58	Rajasthan	Seharia
59	Tamil Nadu	Irular
60		Kattunayakan
61		Kota
62		Kurumbas
63		Paniyan
64		Toda
65	Tripura	Riang
66	Uttar Pradesh	Buksa
67	(including Utrakhand)	Raji
68	West Bengal	Birhor
69		Lodha
70		Toto
71	Andaman & Nicobar islands	Great Andamanese
72		Jarawas
73		Onges
74		Sentinelese
75		Shom Pens
